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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Sir, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 2006-2007.
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7304/2007)

- (b) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 2006-2007.
- (ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7305/2007)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2006-2007, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7306/2007)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:-
 - (i) The Apprenticeship (Fifth Amendment) Rules, 2007 published in Notification No. G.S.R.558(E) in Gazette of India dated the 21st August 2007.
 - (ii) The Apprenticeship (Sixth Amendment) Rules, 2007 published in Notification No. G.S.R.576(E) in Gazette of India dated the 6th September, 2007.

(Placed in Library, See No. LT 7307/2007)

- (2) A copy of the Financial Estimates and Performance Budget (Hindi and English versions) for the year 2007-2008.

(Placed in Library, See No. LT 7308/2007)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table –

- (1) A copy of the Indian Post Office (Fourth Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.607(E) in Gazette of India dated the 20th September, 2007, under sub-section (4) of section 74 of the Indian Post Office Act, 1898.

(Placed in Library, See No. LT 7309/2007)

- (2) A copy each of the following Notifications (Hindi and English versions) under section 37 of the Telecom Regulatory

Authority of India Act, 1997:-

- (i) The Direct to Home Broadcasting Services (Standards or Quality of Service and Redressal of Grievances) Regulation, 2007, published in Notification No. F.No.4-55/2007-B&CS in Gazette of India dated the 31st August, 2007.
- (ii) The Telecommunication (Broadcasting and Cable Services) Interconnection (Fourth Amendment) Regulations, 2007, published in Notification No. F.No.4-54/2007-B&CS in Gazette of India dated the 17th September, 2007.
- (iii) The Domestic Leased Circuits Regulations, 2007, published in Notification No. F.No.404-1/2007-FN in Gazette of India dated the 14th September, 2007.
- (iv) The Regulation of Guidelines for Registration of Consumer Organisations/Non-Government Organisations and their Interaction with TRAI (Second Amendment), 2007, published in Notification No. 330-2/2007-CA in weekly Gazette of India dated the 1st September, 2007.

(Placed in Library, See No. LT 7310/2007)

- (3) A copy of the Notification No. F.No.101-60/2006 MN (Hindi and English versions) published in Gazette of India dated the 3rd October, 2007, containing Errata to Telecom Unsolicited Commercial Communications Regulations, 2007 dated 6th June, 2007, issued under Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 7311/2007)

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Informatics Centre Services Inc., New Delhi, for the year 2006-2007.
- (ii) Annual Report of the National Informatics Centre Services Inc., New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7312/2007)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) :
अध्यक्ष महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library. See No. LT 7313-7324/2007)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, on behalf of my colleague, Shri Taslimuddin, I beg to lay on the Table a copy of the Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Second Amendment) Order, 2007, (Hindi and English versions) published in Notification No. S.O.1488(E) in Gazette of India dated the 31st August, 2007 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 7325/2007)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7326/2007)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7327/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2006-2007.

(Placed in Library, See No. LT 7328/2007)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table

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(1) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2006-2007, within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 7329/2007)

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry, for the year 2005-2006.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7330/2007)

(4) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry, for the year 2006-2007.

(Placed in Library, See No. LT 7331/2007)

(5) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2005-2006, within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 7332/2007)

12.03 hrs.